

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4120/2004

(From the judgement and order dated 12/11/2003 in SBCE No. 2/1998 of The
HIGH COURT OF RAJASTHAN AT JODHPUR)

ASHUTOSH

Petitioner(s)

VERSUS

STATE OF RAJASTHAN & ORS.

Respondent(s)

(With appln. for exemption from filing O.T.,directions,permission to place addl. documents on
record and

prayer for interim relief and office report)

(For final disposal)

Date: 22/08/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner(s) Mr. Manoj Prasad,Adv.

For Respondent(s) Mr. Aruneshwar Gupta,Addl.Adv.General

Mr.Naveen Kumar Singh,Adv.

UPON hearing counsel the Court made the following

O R D E R

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After hearing learned counsel appearing on behalf of both sides at considerable length, the Court reserved its verdict.

(Usha Bhardwaj)

P.S. To Registrar

(Madhu Saxena)

Court Master